COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016 AND APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

Dated: 8th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016

UJVN Ltd. Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Aanchal Arora for R.1

Mr. Pradeep Misra for R-2

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

UJVN Ltd. Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Aanchal Arora for R.1

Mr. Pradeep Misra for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>06.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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